

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 26.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1287/2023, IA (IBC)/1010/2023, IA (IBC)/561/2024 and IA (IBC)/602/2024 in CP(IB)No.420/7/HDB/2018
NAME OF THE COMPANY	Lanco Amarkantak Power Ltd
NAME OF THE PETITIONER(S)	Axis Bank Ltd
NAME OF THE RESPONDENT(S)	Lanco Amarkantak Power Ltd
UNDER SECTION	7 of IBC

**ORDER**

**IA (IBC)/1287/2023**

**Present:** Ld. Senior Counsel Mr. S. Niranjan Reddy along with Ms. Anjali for the Resolution Professional/Applicant.

**Heard. Reserved for orders.**

Applicant may file written submissions, not more than 1 page within 3 days.

**IA (IBC)/1010/2023**

**Present:** Ld. Counsel Mr. V. Sethu Madhava Rao for the Applicant.  
Ld. Counsel Mr. Ayush for the Respondent.

In view of the order passed in the IA (IBC)/561/2024. The Applicant is directed to file amended application. **Matter is adjourned to 09.05.2024.**

**IA (IBC)/561/2024**

**Present:** Ld. Counsel Mr. V. Sethu Madhava Rao for the Applicant.  
Ld. Counsel Mr. Ayush for the Respondent.

Ld. Counsel for the Respondent has no objection if the present application is allowed. Accordingly, the application is allowed.

**IA (IBC)/602/2024**

**Present:** Ld. Senior Counsel Mr. S. Niranjan Reddy along with Ms. Anjali  
for the Resolution Professional/Applicant.

None appeared for the Respondent.

**Heard. Reserved for orders.**

Applicant may file written submissions, not more than 1 page within 3 days.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**